



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Application No. O.A. 743 of 2006

Applicant(s) B. Sanyasi Naidu Respondent(s) Union of India & Others

Advocate
for Applicant(s) M/S. Achintya Das

D. Mohanty

Advocate
for Respondent(s) Mr. S. K. Ojha

L. S. C

NOTES OF THE REGISTRY

I.P.O of Rs. 50 filed.
Copy Served
For favour of
Registration please.

31-10-06.

SO (J)

31/10/06

Dhruv

SO (J)

31.10.06

For Admission with
interim orders.

Copy Served.

31-10-06

Bench.

Applicant having been
denied employment as gangman
offer he being qualified through
a regular process of selection, this
O.A. has been filed. Lt. Standing
counsel for the Respondents submits
that as there were discrepancies

ORDERS OF THE TRIBUNAL

REGISTER

Dhruv
Dy. Registrar 31.10.06.

Order dt. 01.11.2006.

Heard Mr. A. Das, Learned
counsel for the Applicant and
Mr. S. K. Ojha, Learned standing counsel
for the Railways.

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in the matter of identity etc. of the applicant, he was not offered with the appointment.

It has been submitted by the Lt. Counsel for the Applicant, that although he has submitted representations, and the same was sent to Res. No. 2, till date nothing has been communicated to him and he is out of employment.

In this view of the matter, without expressing any opinion on the merits of this OA, this matter is disposed of with direction to Respondent No. 2 to take a final view on the grievance of the applicant within a period of three months from the date of receipt of a copy of this order.

Send copies of this order along with copy of the OA to the Respondents and free copies of this order be given to Lt. Counsel for both sides.

Copies of order dt 1/1/12
along with copies of OA
sent to all respects by
post & free copies of
such order sent to counsel
for both sides.

3/1/12

B.B.P.
Member (A)